## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

STARRED QUESTION NO:521 ANSWERED ON:14.05.2012 CONSTRUCTION CESS Panda Shri Baijayant

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total amount collected as construction cess during the last three years and the current year alongwith the amount utilised for the welfare activities of the workers during the said period;
- (b) whether the Union Government has issued instructions to the States to use the said construction cess for the designated purposes;
- (c) if so, the details thereof and the response of the State Governments in this regard;
- (d) the total number of construction workers in the country and the number of such workers who are registered; and
- (e) whether the Government has any proposal to start compulsory registration of the said construction workers and if so, the details thereof?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (e): A statement is laid on the Table of the House.